

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 124 of 2011

Dated : 1st August, 2012

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

In the matter of:

**Uttar Pradesh Power Corporation Ltd.Appellant (s)
Versus**

M/s Basti Sugar Mills Company Limited & Anr. ... Respondent (s)

Counsel for the Appellant (s) : Mr. Pradeep Misra
Mr. Daleep Kr. Dhayani,

Counsel for the Respondent (s): Mr. Alok Aggarwal,
Mr. Sanjeev Kumar Singh,
Mr. Raunak Dhillon

ORDER

The learned counsel for the Respondent submits that he wants two more days to file the Written Submissions. Accordingly, he is directed to file the same on or before 03.08.2012 after serving copy on the other side.

Post the matter for reply arguments on **08.08.2012**. No adjournment will be granted on that date.

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

Ts/ Vs